

sIN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 15395 of 2015

Secretary, High Court Legal Services Committee **Petitioner**

None

-versus-

Chief Secretary to Government of Odisha and others **Opposite Parties**

Mr. D.R. Mohapatra, Senior Standing Counsel
For School & Mass Education Department

**CORAM:
THE CHIEF JUSTICE
JUSTICE CHITTARANJAN DASH**

**ORDER
08.09.2022**

Order No.

25. 1. An updated affidavit shall be filed by the State Government on or before 1st November, 2022.
2. List on 15th November, 2022.

(Dr. S. Muralidhar)
Chief Justice

(Chittaranjan Dash)
Judge